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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 633/2019

M/S NIMITAYA PROPERTIES LTD & ANR Appellants

Through: Mr.Rohit Gandhi with Mr.Adhish
Srivastav, Mr.Shivam Raina,
Mr.Satyam Raina, Mr.Manoranjan
Nayak, Mr.Siddharth Kaushik,
Mr.Kartik Jain, Mr.Hargun Singh
Kalra and Ms.Akashita Nigam,
Advocates.

versus

INDIAN OIL CORPORATION LTD & ORS Respondents

Through: Mr.Jayant Sud, Sr.Advocate with
Ms.Priya Puri, Mr.Manmohan Kalra
and Mr.Raijay Dubey, Advocates for
R-1.
Ms.Sonia A.Menon with Mr.Madhur
Bhatnagar, Advocates for R-2.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER

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21.08.2023

1. Learned counsel for the appellants prays for some time to examine the legal issue involved in the present case.
2. In the interest of justice, re-notify on 29th November, 2023.

MANMOHAN, J

MINI PUSHKARNA, J

AUGUST 21, 2023/KA